

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

ORDER

Pursuant to the directions dated 25.01.2024 of Hon'ble Building Maintenance & Construction Committee (Karkardooma Courts Complex), High Court of Delhi for setting up the Office of Legal Aid Defence Counsel System in Court Room No. 33, 34 & 37 on temporary basis, it is hereby ordered that following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, with immediate effect:

S. No.	Name of the Officer	From	To
1	Sh. Raghubir Singh, ASJ (FTC), Shahdara, Karkardooma Courts, Delhi	Court Room No.33, Ground Floor, Karkardooma Courts, Delhi	Court Room No.57, 3 rd Floor, B-Block, Karkardooma Courts, Delhi
2.	Sh. Divyam Lila, Metropolitan Magistrate (MCD), Karkardooma Courts, Delhi	Court Room No.34, Ground Floor, Karkardooma Courts, Delhi	Court Room No.12, 2 nd Floor, A-Block, Karkardooma Courts, Delhi
3.	Sh. Udbhav Kumar Jain, Metropolitan Magistrate-04, Shahdara, Karkardooma Courts, Delhi	Court Room No.37, Ground Floor, Karkardooma Courts, Delhi	Court Room No.13, 2 nd Floor, A-Block, Karkardooma Courts, Delhi
4.	Sh. Arvind Kumar, District Judge Commercial-East, Karkardooma Courts, Delhi	Court Room No.12, 2 nd Floor, A-Block, Karkardooma Courts, Delhi	Court Room No.207, New Court Building, Karkardooma Courts, Delhi
5.	Ms. Kiran Bansal, District Judge Commercial, Court-02-Shahdara, Karkardooma Courts, Delhi	Court Room No.57, 3 rd Floor, B-Block, Karkardooma Courts, Delhi	Court Room No.208, New Court Building, Karkardooma Courts, Delhi

1869
26 MAR 2024
Principal District & Sessions Judge : East District
Karkardooma Courts, Delhi

No. 2700-2713 /CTB (East)/KID/Delhi

Date: 23.3.2024

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East District, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The President/ Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Administrative Officer (Judl.), Administration Branch, North-East and Shahdara District are hereby directed to circulate the same in their respective districts.
10. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
11. Notice Board.
12. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
13. For uploading on LAYERS.
14. Concerned File.

Principal District & Sessions Judge: East District